

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(3)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/169/2016  
NAME OF THE PETITIONER(S) : Arti Meenakashi Muthiah  
NAME OF THE RESPONDENT(S) : The Reliance Motor Company Private Limited & 4 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1)	Keerthi K Akshil Jain Abhinav Parthasarathy	Counsel for Petitioner	[Signature]
2)	S. SanthanaKrishnan M. Karitha Suresha Mr. Thyriyambak Kannan	Counsel for Respondents	[Signature]

**ORDER**

Counsels for both the parties are present. Matter is posted for arguments of the Petitioner. Put up on **05.12.2017 at 10.30 A.M.**

[Signature]  
MEMBER (JUDICIAL)

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